

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: AT HYDERABAD**

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Sub:- High Court for the State of Telangana - Letter dated 06.11.2023 received from the Hon'ble the Chief Justice of India along with the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India – Constitution of Accessibility Committee in the High Court for the State of Telangana – Orders Issued – Reg.

Ref:- Letter of the Hon'ble the Chief Justice of India dated 06.11.2023 along with the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

**ORDER : R.O.C. No.2032/SO/2023, DATED : 14 .11.2023**

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The Hon'ble the Chief Justice has been pleased to Constitute the following Accessibility Committee in the High Court for the State of Telangana, in terms of the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

The said Committee shall monitor the functioning of the Accessibility Committees at District level in the State of Telangana, in terms of the Standard Operating Procedure on Accessible Court Documents circulated by the eCommittee, Supreme Court of India.

**ACCESSIBILITY COMMITTEE**

HON'BLE SRI JUSTICE T. VINOD KUMAR

**MEMBERS**

SRI G. PRAVEEN KUMAR, REGISTRAR (IT-CUM-CPC)  
SRI R. KARTHIKEYAN, ASSISTANT REGISTRAR  
SMT V. KAVITHA, ASSISTANT REGISTRAR  
SRI T. CHANDRA SEKHAR REDDY, SECTION OFFICER, STAFF MEMBER  
SRI K. NARENDER, A.S.O, TECHNICAL EXPERT  
SRI T. NITHENDER SINGH, ADVOCATE  
SRI AVINASH DESAI, ADVOCATE

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